

ज्वार की फसल को बहुत नुकसान पहुंचा है; और

(ख) यदि हां, तो इस संकट को सामना करने के लिए और वहां के किसानों को राहत पहुंचाने के लिए भारत सरकार ने राज्य सरकार को अब तक क्या सहायता दी है अथवा देने का विचार कर रही है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री० राम सुभग सिंह): (क) पश्चिम की ओर से आने वाले विदेशी टिड्डी दलों के भारत पर आक्रमण १५ मई, १९६२ को शुरू हुए और उस समय से अब तक ८५ टिड्डी-दल भारत में आ चुके हैं। इनमें से कई टिड्डी-दल राजस्थान और पंजाब से होकर उत्तर प्रदेश में दाखिल हुए। उत्तर प्रदेश सरकार से उपलब्ध सूचना के अनुसार इस समय राज्य में केवल तीन टिड्डी-दल हैं। १९६२ के दौगन में उत्तर प्रदेश में रबी और खरीफ की फसलों को क्षति पहुंची है और इसका अनुमान १,५४,५०० रुपये लगाया गया है।

(ख) राज्यों में अनुसूचित रेगिस्तानी क्षेत्र में बाग टिड्डी विरोधी कार्य करने की जिम्मेदारी सम्बन्धित राज्य सरकारों को है। फिर भी, केन्द्र उन्हें तकनीकी और साज-सामान का सहायता देता है। केन्द्र य टिड्डी विरोधी संगठन ने उत्तर प्रदेश को मशीनें और हाथ फुहारों बुरकने के यन्त्र ऋण में दिये। उत्तर प्रपूष में प्रयोग करने के लिये तवाई-जहाजों को भी तैयार रखा गया। भारत सरकार के पीछे रक्षा सलाहकार ने भी राज्य अधिकारियों के साथ टिड्डी-विरोधी कार्यक्रमों के बारे में विचार विमर्श किया है ताकि यह सुनिश्चित किया जाये कि वे स्थिति का अच्छी तरह मुकाबला करने के लिये काफी हैं।

Ghar-Batal Irrigation Scheme

2123 } Shri Mohammad Elias:
Shri S. M. Banerjee:
Shrimati Vimla Devi:
Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Ghar-Batal irrigation scheme in Arki Tehsil, Himachal Pradesh has been completed;

(b) if not, when the scheme is proposed to be completed;

(c) whether the water supply schemes for (i) Barsand in District Bilaspur, (ii) Chaurtra in Jogindernagar Tehsil, (iii) Balak rupi in Jogindernagar Tehsil and (iv) Ragaon-Kot in Kasumpti Tehsil have been completed; and

(d) if not, when each of the schemes mentioned in part (c) above is to be completed?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) No. The work is in progress.

(b) By March, 1963.

(c) and (d).

(i) No. The date for completion cannot be indicated as a dispute over the source of water has held up the work.

(ii) No. The scheme has not yet been sanctioned.

(iii) No. The scheme is likely to be completed by March, 1963.

(iv) No. Since a dispute over the water source has been taken to the court by the villagers, work has not yet started and no date for its completion can be indicated.

Himachal Pradesh Abolition of Big Landed Estates and Land Reforms Act

2124. } Shri Mohammad Elias:
Shri S. M. Banerjee:
Shrimati Vimla Devi:
Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of tenants who have acquired proprietary rights under the

Himachal Pradesh Abolition of Big Landed Estates and Land Reforms Act, 1955 in (i) Mahasu District (ii) Bilaspur District (iii) Kinnaur District (iv) Sirmur District (v) Mandi District and (vi) Chamba District in Himachal Pradesh;

(b) the number of persons owning lands of more than Rs. 125 land revenue each throughout Himachal Pradesh except in Chamba Distt. and more than 30 Standard acres in Chamba District at the time of the enforcement of the Act;

(c) whether the Himachal Pradesh Administration has taken any steps to check the illegal sale of lands that have been vested in the Administration under this Act and previously owned by persons mentioned in part (b); and

(d) whether any sales of lands have been made by persons mentioned in part (b)?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (d). Necessary information is being collected and will be placed on the table of the Sabha as soon as available.

Retreading of Tyres in Himachal Pradesh

2125. { Shri Mohammad Elias:
Shri S. M. Banerjee:
Shrimati Vimla Devi:
Shri M. K. Kumaran:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the Third Five Year Plan for Himachal Pradesh provides for retreading of 1,500 tyres per year and construction of bodies of 502 buses and trucks from 1961-62 and 1962-63 respectively; and

(b) the number of tyres retreaded during 1962 till 10th August, 1962 and the number of bodies of new trucks and buses constructed till the same date?

The Minister of Shipping (in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Third Five Year Plan of Himachal Pradesh provides for the retreading of 1,455 tyres during each year of the Plan period and construction of bodies for a total of 510 buses and trucks during the entire Plan period. A provision of Rs. 51,000 has been made in the Budget for 1962-63 for the purchase of machinery etc., for the construction of bus and truck bodies.

(b) No provision was included in the budget for 1961-62 nor has any provision been made in the budget for 1962-63 for the tyre retreading scheme of Himachal Govt. Transport, as it involves purchase of some machinery requiring foreign exchange expenditure. The scheme has not, therefore, been put into effect so far.

The numbers of truck and bus bodies constructed in the workshop of the organisation from 1-1-1962 to 10-8-1962 were twenty eight and two respectively.

Town Inspectors and Wireless License Inspectors

2126. **Shri Buta Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) the total number of Town Inspectors and Wireless License Inspectors working under the Director of Postal Services, Delhi; and

(b) the number of Scheduled Caste Officials holding the posts in categories mentioned in part (a) above?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati): (a) Town Inspectors 35.

Wireless Inspectors 18

(b) Town Inspectors 1

Wireless Inspectors Nil.